श्री विमलकुमार मञ्जालालकी चौरोड़या: क्या श्रीमत् यह बतलायेंगे कि यह जो जैनल श्राफ प्रोमोशन के बारे में श्रापने बताया कि इसके लिये हम विचार कर रहे हैं, क्या इसके लिये कोई कमेटी बना दी गई है या बनाई जाने वाली है श्रीर कब तक इसमें निर्णय होने की सभावना है ?

Oral Answers

SHRI PARIMAL GHOSH: The matter is still under consideration and if it is found that a Committee is necessary, definitely a Committee will be set up for that purpose.

श्री विमलकुमार मन्नालालजी चौरड़िया: काफी श्ररक्षा हो चुका है, इसको 8-9 महीने हो गये हैं श्रभी तक यह विचाराधीन है, मैं कुछ इसमें निश्चितता चाहूंगा। क्या श्राप यह बताने का कब्ट करेंगे—चाहे कमेटी बनाएं या कुछ बनाएं—उनके रूल्स के बारे में, रिवीजन के बारे में, प्रमोशन के बारे में कब तक फाइनल हो सकेगा?

SHRI PARIMAL GHOSH: Well, I think in about three or four months' time we can be in a position to give the exact position of what we are going to do in this matter.

SHRI D. THENGARI: How many station masters and assistant station masters were proceeded against for this work-to-rule campaign after its withdrawal? How many cases were withdrawn? And is it not a fact that the work-to-rule programme does not amount to indiscipline? As such, will the Government categorically state that those who resort to the work-to rule programme, against them no disciplinary action would be taken?

SHRI PARIMAL GHQSH: Yes, Sir. it is a fact that the work-to-rule order has been withdrawn. No action ha_s been taken against any station master or assistant station, master. And wherever there has been an order of transfer, instructions have been issued to go into that matter and to see if any inconvenience has been caused

because of the transfer, so that these inconveniences are removed. No action against any station master has been taken.

भिलाई इत्पात कारखाना देखने दालों के लिये ब्रादेश

*321 श्री निरजन वर्मा: क्या इस्पात, खान और घातु मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरकार ने ऐसे प्रतिबन्ध लगा रखे हैं कि केवल कार रखने वाले व्यक्तियों को ही मध्य प्रदेश में भिलाई इस्पात कारखाने को देखने की अनुमति दी जायेगी; और
- (ख) यदि हां, तो उन स्रादेशों का ब्यौरा क्या है ?

t [Orders for visitors to Bhilai Steel Plant

- *321. SHRI NIRANJAN VARMA: Will the Minister of STEEL, MINES AND METALS be pleased to btate:
- (a) whether it is a fact that Govern ment have put restrictions to the effect that only those visitors who own cars will be allowed to see the Bhilai Steel Plant in Madhya Pradesh;
- (b) if so, the details of those orders?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHARNNA READDY): (a) No, Sir.

(b) Does not arise.

‡[इस्पात, खान स्त्रीर घातु मंत्री (११० एम० चन्ना रेड्डी) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता ।

श्री निरंजन वर्मा : श्रीमन्, वया यह बताने का कष्ट करेंगे कि कोई स्पेसिफिक इन्स्टेन्स कि कई एम० पी० वहां पर गए

^{†[]} English traslation.

^{‡[]} Hindi translation,

ग्रीर उनको यह कह कर टाल दिया गया कि ग्रापके पास गाड़ी नहीं है, इमलिए भीतर नहीं जाने देंगे—क्या यह शिकायत ग्रापके पास ग्राई है ?

डा० एम० चन्ना रेड्डी : ऐसी कोई शिकायत नहीं है, मगर इस प्रश्न के सम्बन्ध में मैंने जो सूचना मंगाई है, उससे ऐसा मालुम होता है कि श्री वर्मा वहां तशरीफ ले गये थे दिसम्बर 1966 में । वे ऐसी हालत में गए कि वहां पहले से इत्तिला नहीं थी। वहां के ग्रसिस्टेंट पढ़िलक रिलेशन्स ग्राफिसर ने उनको रिसीव किया । जो फार्म फिल ग्रप करने के लिए होता है, उसमे मोटर नम्बर भी दाखिल करना होता है। चुंकि उनके साथ जो मोटर ग्राई थी वह वापस दुगं भेज दी थी, इस लिहाज से वह नम्बर नोट नहीं कर सके। लेकिन ऐसा कोई रूल नहीं है कि बगैर मोटर के नहीं जा सकेंगे। यह था कि चंकि उनको जाने में 5 या 6 मील का फ़ासला तय करना पडता, कई फैक्टरियां देखनी होती हैं और सिक्योरिटी का भी सवाल है, इसलिए मोटर की बात थी। वहां के ग्रसिस्टेंट पब्लिक रिलेशन्स ग्राफिसर ने ग्राफर किया. हम स्टील प्लांट के गैरीज से मोटर मंगाते हैं। भ्रानरेबल मेम्बर किसी मीटिंग से ग्राए थे, उनको कहीं जाना था, इसलिये वे वेट नहीं कर सके ।

श्री निरंजन वर्मा: श्रीमन्, यह बताने की कृपा करें कि अगर कोई आदमी केवल एक ही चीज देखना चाहे और 5-6 मोजन जाना चाहे,तो क्या उसको एक चीज देखने का मौका दिया जायगा ?

डा० एम० चन्ना रेड्डी: 1962 के पहले बसेज और वेहिकिल्स से नामिनल रेट पर ले जाने का इन्तजाम था । सीक्योरिटी की वजह से इन्तजाम टाइट हुआ है और मैं इस क्वेश्चन को देखूंगा कि फिर से उस इन्तजाम को लागू कर सकता हूं । SHRI ARJUN ARORA: In spile of what the Minister has said, the fact remains that Mr. Niranjan Varma, an hon. Member of this House, was not able to see the factory and was not allowed to go round the factory because he did not have a car and could not give the number of the car which he did not have. May I know if the Government is in a position categorically to state that, whether a person has a car or a car is available or not, he is entitled to visit the factory, he will be allowed to do so and see it?

DR. M. CHANNA REDDY: This is not a question of allowing or not allowing because of having a car or not having a car. The fac* remains that it is a matter of arrangement of security. While going on foot all this distance, as a result of a number of operations taking place in the factory,, the question of security was ilso considered . . .

SHRI AKBAR ALI KHAN: Security of the person concerned.

DR. M. CHANNA REDDY: In addition, the position is this. Mr. Varma was not disallowed. The Assistant Public Relations Officer had offered to get a car from the steel plant's garage. But it appears from the report—I do not know if that is the position, if the hon. Member challenges it, I will certainly look into it— and as the stands, it was thought that the hon. Member came from a meeting and he had to go Therefore, he could not back somewhere. afford that much of time for getting the car from the plant's parage. That was the thing that happened. There is no question of not allowing him and certainly of not allowing I any of the hon. Member of Parliament.

श्री निरंजन वर्मा : ये बिलकुल गलत जानकारी दे रहे हैं कि डिसएलाउ नहीं किया था। उन्होंने डिसएलाउ किया था। उन्होंने कहा कि बिना मोटर के कोई नहीं जा राजा धीर न झाण्को जाने देंग। श्री विमतकुशार मझालालजी चोरड़िया: यह त' बड़ा समस्या है कि माननीय मंत्री जा कहते हैं कि डिसर्लाउ नहीं किया . . .

श्री सभापति : वे कहते हैं कि गाड़ी भंगाई थी, लेकिन श्राप ठहर नहीं सके।

श्री विमलकुम र मन्न लालजी चौरड़ियाः ग्वयं यहा पर वे आनरेबिल मेम्बर कहने है कि हमको डिसएलाउ किया गया था।

AN, HON, MEMBER; Under certain circumstances.

श्री सभापति : उनका मतलब यह है कि गाडी मंगा रहे थे उनके जाने के लिए . . .

श्री निरंजन वर्मा : उतके पास गाड़ों का कोई इन्तजाम नहीं था। हमने कहा कि गाड़ी नहीं है, तो क्या हम बिना गाड़ों के भीतर जा सकते हैं या कोई भीतर जा सकता है। उन्होंने कहा कि जिसके पास गाड़ी नहीं है, वह भीतर जा हो नहीं सकता।

डा० एम० चन्ना रेड्डी : मुझे ऐसा मालूम हुम्रा है कि जिम गाड़ी में आतरेबिल मेम्बर आए थे, उने दुर्ग भेज दिया था। इमिलए उन्होंने टेलोफोन करके कोणिश की कि उस गाड़ों को बापस मंगाएं, लेकिन टेलो-फोन के बावजूद गाड़ों नहीं ग्रा सकी। वहां में पब्लिक रिलेशन्स आफीसर ने शफर किया कि मैं जान्द को गैरीज से गाड़ों मंगाता है। इसिलए कार्ड दिसएलाउ करने का सवाल नहीं है।

SHRI ARJUN ARORA: From what the Minister has said, it is obvious that the authorities at Bhilai allow only those people who own a car or who bring a car or for whom a car can be made available by the factory. What I wanted the Minister to state was whether people who do not own a car,

who cannot borrow or steal a car or for whom the plant does not provide a car will be allowed to go round the factory, even if they have to walk five or six miles and are prepared to do so?

DR. M. CHANNA REDDY: , have stated, I have issued orders to revive the arrangements that were in existence before ,the 1962 national emergency and that would be arratiding some vehicles at a nominal ch; so that people can be taken roi d. We can even fix up periodical av ability of vehicles so that the vehicles can take the visitors round the plant. There is no question of going on foot because it is difficult.

MR. CHAIRMAN: Next question.

SHRI ARJUN ARORA: The Minister has not said about people who :o not

MR. CHAIRMAN: Next question.

SHRI ARJUN ARORA; It is a serious matter . . .

MR. CHAIRMAN: It may be a very serious matter. You are standing for the third time

Next question. Mr. Abid Ali.

IRREGULARITIES IN THIRD CLASS ACC AND SLEEPER BOOKINGS

- *322. SHRI ABID ALI: Will the Minister of RAILWAYS be plea to state:
- (a) whether Government's atte lion has been drawn to the conspir of booking clerks, R.P.F. and unsocial elements who corner the reservations available in third class air-conditioned coaches and sleepers and sell I said reservation tickets to intend u travellers at premium;
- (b) if so, whether, with the appro ach of summer travel rush Govern ment have considered the necessity taking effective steps to check 1 conspiracy; and